

**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 370 OF 2021**

**IN THE MATTER OF
MANOJ KUMAR RAI**

....Applicant

VERSUS

STATE OF UTTAR PRADESH

....Respondent

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Respondent

THROUGH

PRIYANKA SWAMI
Standing counsel for state of UP
Chamber no. 04, Shivalik Tower,
Kaushambi, Ghaziabad

Date – 29.09.2023

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AFFIDAVIT OF PRINCIPAL SECRETARY, URBAN DEVELOPMENT
DEPARTMENT, GOVERNMENT OF UP, STATING TIMELINES TO
ENSURE THE COMPLIANCE OF ORDER DATED 13.09.2023.

1. That it is most respectfully submitted that this affidavit of Principal Secretary, Urban Development, Government of UP, may be taken on record in compliance of order dated 13.09.2023.
2. That it is most respectfully submitted that the matter pertains to the untreated discharge of sewage and solid waste in Katahal Drain in Ballia, UP.
3. That the following directions were issued on 13.09.2023 by this Hon'ble Tribunal.



"4. Mr. Amrit Abhijat, Principal Secretary, UD, State of UP has informed that sevenhectare land has been acquired and the tender has already been floated for construction of the STP and that the work of construction of STP will start with effect from 15.11.2023. He has also submitted that though the timeline for completion of work is 18 months but, he will ensure that the construction of STP is completed and becomes functional much before that. He has also submitted that the complete timeframe in respect of tackling the issue of Solid Waste Management, Management of Legacy Solid Waste and Sewage Management will be provided by way of the affidavit and he takes the personal responsibility to ensure that the said timeline will be adhered to. Let the affidavit disclosing the timeline for completion of the above work in terms of the assurance given by the Principal Secretary be filed within a period of two weeks from today by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

SEWAGE WASTE MANAGEMENT

4. That it is most respectfully submitted that Ballia is divided into two city zone and civil line zone, the description of the same is given below:-

S. no.	Zone	Description of Work	Quantity Executed	Remark
1.	City	1.Sewer line	57 km	Presently, the physical progress of the scheme is around 70%.
	Zone &	2.Sewage Pumping Station (SPS)	02 Nos (Civil works 90% complete)	

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Civil line Zone			That from the beginning of January 2024, the construction work of STP with treatment capacity of 20 MLD will be completed by Jan 2025.
	3.Rising main	11 km (6.5 km from SPS in city zone to STP & 4.5 km from SPS in civil line zone to STP)	

5. That it is respectfully submitted that and pertinent to mention here that the two projects relating to the sewerage work has been approved which has the appraised cost of 10093.24 lakhs and 934.78 lakhs respectively. Further, it is mentioned that the tender is already been floated and same shall be awarded by 15th of November 2023.

S.No	PROJECT NAME	APPRAISED COST	PROPOSED WORK	PROGRAM
1.	Nagar Palika Parishad, Ballia Sewerage re- organization plan	10093.24 Lakh	20 MLD STP-1 no. Electrical & Mechanical work for S.P.S-1 & 2, Laying of Trunks main, bypass & Overflow pipeline.	AMRUT 2.0

2.	In Nagar Palika Parishad, Ballia restoration of work	934.78 Lakh	De-silting of 57.218 km. Sewer line and repairing of main hole.	State Sector (urban)
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6. That it is most respectfully submitted that the timeline for the execution of works of STP construction and cleaning of previously laid sewer lines is prepared. The work is planned to start by 15.11.2023 and be finished by 15.05.2025. Copy of the detailed timeline in the flowchart form is attached **herewith as Annexure- 1.**

7. That as per the defined timelines, the following milestones will be achieved:

A) The tender is already floated and the work will be awarded by 15th of November 2023.

B) Beginning from 15th of November, the manpower, tool & plants will be mobilized by the end of November.

C) The existing sewer lines will be checked and rehabilitated in around 12 months thereafter.

D) Beginning from January 2024, the construction work of STP with treatment capacity of 20 MLD will be completed by Jan 2025.

E) In the due course, the supply of the E&M equipment will be procured

and the same will be installed by 15th of February 2025.

- F) The plant will be commissioned and all components will be under trial run thereafter till 15th of May 2025.

SOLID WASTE MANAGEMENT

8. That it is most respectfully submitted that about the feasibility of shifting the dumping zone from the present landfill site which is 1280 meters away from the Jai Prakash Narayan Bird Sanctuary. The last order of the Hon'ble Tribunal read as follows:

".... The other issue which is reflected in the action taken report is existence of the landfill zone near the Surhatal Bird Sanctuary. The Principal Secretary, present today, has assured that he will examine the said issue and also examine the feasibility of shifting the landfill zone away from the Bird Sanctuary and submit a report."

In compliance to the above a timeline has been prepared. The proposed timeline is mentioned hereunder-

S.No.	Proposed work	Timeline
1.	Demarcation of Eco-Sensitive Zone of Jai Prakash Narayan (Surahtal) Bird Sanctuary	31 st October 2023

2.	Land identification for Shifting of Landfill site by NPP Ballia.	30 th November 2023
3.	Soil investigation, survey, and preparation of DPR	15 th January 2024
4.	Administrative and Financial Approvals/Sanctions:	31 st March 2024
5.	Tendering Process (NIT, Tender, Evaluation & Work award):	31 st May 2024
6.	Completion of the construction period	30 th April 2025

Total Timeline/Period: **18 Months**

Completion Date: **30th April 2025**

LEGACY WASTE MANAGEMENT

9. That it is pertinent to mention here that the Nagar Palika Parishad, Ballia, and B.V.G. India Ltd. contracted a private property on 17.03.2023 for the installation of a trommel and other machinery, etc. in connection with the remediation of Legacy waste. This private land was around 100 meters

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distant from the main site. The project for remediation started on 20.03.2023. Total Legacy waste was 3,37,714.50 MT, out of which 1,20,650 MT of legacy waste have been successfully treated and complied under the MSW Rules 2016, and were left with 2,17,064.5 MT of legacy waste. Additionally, it is anticipated that the remediation of all residual Legacy trash be completed by February 2024.

10. Hence, in the above mentioned action taken plan, the deponent is submitting that the direction given in the said order is being complied with and shall be maintained to avoid any unpleasant event as mentioned in the orders of the Hon'ble Tribunal. Further, the proposed work as per the directions of the court shall be commenced at the earliest on a priority basis and ensure compliance. Until the other facility requires functional infrastructures, the deponent will monitor and ensure to make these timelines be implemented within the stipulated time.

PRAYER

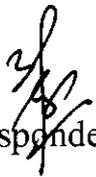
It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. Take the above averments on record as the actions taken by



the Principal Secretary, Urban Development Department,
Government of Uttar Pradesh.

- ii. That the mentioned timelines may be granted so that the orders of the Hon'ble Tribunal is complied in true letter and spirit of the law.
- iii. Pass any such other order as may deem fit and proper.


Respondent

THROUGH

PRIYANKA SWAMI

Standing counsel for state of UP

Chamber no. 04, Shivalik Tower,

Kaushambi, Ghaziabad

Date – 29.09.2023

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AFFIDAVIT

Affidavit of Amrit Abhijat, aged about 55 years, S/o Shri K.C. Jaiswal, R/o B-603, CSI Tower, Vipin Khand, Gomti Nagar, Lucknow, Pin code-226010, presently posted as Principal Secretary, Urban Development Department, U.P., Lucknow.

1. That I am posted as stated above and filing this affidavit based on my official record as such competent to swear this affidavit before this Tribunal.
2. That the accompanying affidavit of timeline has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed there from.


DEPONENT

VERIFICATION

Verified on solemn affirmation at Lucknow on this _____ day of September, 2023, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.


DEPONENT

Annexure 1

**OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION,
U. P. JAL NIGAM (URBAN), BALLIA**

TIME LINE/BAR CHART

**Name of Scheme:-REHABILITATION OF SEWERAGE WORKS IN
BALLIA NAGAR PALIKA PARISHAD DISTRICT-BALLIA
Total Period - 18 Months (after date of award)**

Sr.No.	Name of Activity	Period	Timeline (Months)																					
			Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	Aug-24	Sep-24	Oct-24	Nov-24	Dec-24	Jan-25	Feb-25	Mar-25	Apr-25	May-25	
1	Tendering of Scheme	15.09.2023 to 15.11.2023	2 months	█	█																			
2	Mobilization of Manpower, T&P and Other Equipment	15.11.2023 to 30.11.2023	0.5 month		█																			
3	Rehabilitation of Existing Sewer system and appurtenant works in City & Civil Line area.	01.12.2023 to 31.10.2024	11 months																					
4	By pass arrangement by trenchless method in Civil Line area (500 m)	01.04.2024 to 30.11.2024	8 months																					
5	Sewer Laying by trenchless method (975 m)	01.04.2024 to 30.11.2024	8 months																					
6	Rising main MPS (Bedua & Civil line to STP)-1293 m	01.10.2024 to 31.12.2024	3 months																					
7	Site development & Boundary wall at MPS Civil line & STP	01.11.2024 to 31.01.2025	3 months																					
8	20 MLD STP (SBR Technology)	01.01.2024 to 31.01.2025	13 months																					
9	Staff Quarter at STP (02 Nos)	01.08.2024 to 31.01.2025	6 months																					
10	Effluent Disposal Arrangement at STP	01.11.2024 to 31.01.2025	3 months																					
11	Approval of Design of F&M Component	15.04.2024 to 15.07.2024	3 months																					
12	Supply of Pumping Plant, Screen, DG set etc.	16.07.2024 to 15.11.2024	4 months																					
13	Installation of all the components i.e. Pumping Plant, Screen, Sub Station etc. (3 months)	16.11.2024 to 15.02.2025	3 months																					
14	Trail and Run of All Sewer Component	16.02.2025 to 15.05.2025	3 months																					